### GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO. 4029

TO BE ANSWERED ON THE 20<sup>TH</sup> MARCH, 2018/PHALGUNA 29, 1939 (SAKA)
BORDER FENCING IN GUJARAT

#### 4029. SHRI DEVUSINH CHAUHAN:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether out of the total 512 km of land border of Gujarat with hostile neighbour Pakistan, only 340 kms has been sanctioned for fencing and work for only262.7 km has been completed;
- (b) whether the Government is aware of the fact that the remaining area is very sensitive and needs urgent fencing and despite the talks/correspondences being regularly held since April, 2012 between the State Government of Gujarat and the Ministry of Home Affairs, no action has been taken to complete the remaining fencing work;
- (c) whether the Government is concerned with many cases of smuggling of weapons/contrabands as well as infiltration of anti-nationals in the past;
- (d) if so, the action being taken to fence the remaining border areas; and
- (e) the time by which fencing of 512 km of Gujarat border will be completed keeping in view the sensitivity of the border area?

#### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU)

(a) to (d) Yes, the Government has sanctioned 340 Kms length of fence in Gujarat along the Indo-Pakistan Border (IPB). Out of this, 280 Kms of fence work has been completed. The fence in balance stretch is not sanctioned as the site conditions were not found feasible for construction of fence due to marshy/water logged area. The balance stretch is proposed to be covered by non-physical barrier i.e. technological solutions.

Only a few incidents of smuggling of weapons/ contrabands occurred during the last two years and current year (upto 28.02.2018) which were apprehended/ seized by Border Security Force (BSF) as and when the

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incidents occurred. The Government has initiated action to check these types of incidents by deployment of technological solutions in the balanced unfenced border areas. The details of incidents in Gujarat are as given here under:

Year	No. of	Cases of	Cases of Weapon
	infiltrations	Contraband	
2016	=	16	01
2017	=	19	-
2018 (upto	=	04	-
28.02.2018			

(e) The balanced stretch along Indo-Pakistan border in Gujarat is proposed to be covered by December, 2018 through physical and non-physical barriers.

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